

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.3130  
TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2021**

**COVID-19 VACCINE PRODUCTION IN INDIA**

**3130 DR. SUBRAMANIAN SWAMY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Ministry or ICMR has approved the production of COVID-19 vaccines for two companies to manufacture in India;
- (b) if so, the details therefor;
- (c) whether one of the vaccines approved is manufactured from vaccine supplies from abroad; and
- (d) if so, the details therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): As per New Drugs and Clinical Trials Rules, 2019 (ND & CT Rules 2019) under Drugs and Cosmetics Act, 1940 and in light of urgent need for vaccination due to COVID pandemic in the country, Central Drugs Standard Control Organisation (CDSCO) in consultation with Subject Expert Committee (SEC) has granted permission to manufacture the following COVID-19 vaccines:

- I.** M/s Serum Institute of India Pvt., Ltd., Pune for manufacture of the COVID-19 Vaccine for restricted use in emergency situation with various conditions/restrictions. This vaccine has been developed by M/s Serum Institute of India Pvt., Ltd., Pune with technology transfer from Oxford University & AstraZeneca, UK.
- II.** M/s Bharat Biotech International Limited, Hyderabad for manufacture of the COVID-19 Vaccine for restricted use in emergency situation in public interest with various conditions/restrictions. This vaccine has been developed by M/s Bharat Biotech International Limited, Hyderabad in collaboration with Indian Council of Medical Research.

CDSCO has not granted any import permission/license for importing of any vaccine for manufacturing of the said COVID-19 Vaccines.